

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.229- IA 881of 2020
In
CP(IB) 203 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Vedant Tradelink Pvt Ltd

.....Applicant

V/s

B D Overseas & Fiscal Services Ltd

.....Respondent

Order delivered on: 28/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant / SRA : Mr. Pratik Thakkar, Advocate

For the Respondent : None

ORDER

(Hybrid Mode)

IA 881 of 2020

Learned Counsel for the applicant / SRA again seeks adjournment in the matter to comply with the order dated 03.04.2024.

Re-list on 07.08.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)